[15 NOV. 1988]

(b) and (c) The proposed meeting did mot materialise as the Chief Minister of Andhra Pradesh declined to attend.

National Leprosy Eradication Commission

- 442. SHRI L. NARSINGH NAIK: SHRI PUTTAPAGA RADH-KRISHNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the number of meeting's held by the National Leprosy Eradication Commission during the last three years and the names of members of the Commission;
- (b) the number of meetings held by the National Leprosy Eradication Board during the same period;
- (c) the fuaction of the Board and the names of the members of the Board;
- (d) whether it is a fact that th; Board is yet to be reconstituted; and
- (e) if so, when it is proposed to be reconstituted and if not the reasons for the delay.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) The last meeting of the National Leprosy Eradication Commission was held on 24-12-1985.

Following are the members of the Commission:—

- I. Union Minisler of Health & F W. Chairman
 - 2 Union Minister of Finance—Member
- 3. Union Minister of Planning—Member
 - 4. Union Minister of Chemicals and Fertilizers —Member
- 5. Union Minister of Education—Member
- 6. Union Minister of Social Welfare— Member
 - 7. Cheif Minister of the State—Member
- (a) Andhra Pradesh (b) Bihar (c) Orissa (d) Tamil Nadu (e) West Bengal
 - 8. Eminent Leprologists:—
 - (i) Dr. N. H. Anita
 - (ii) Dr. B. R. Chatterjee
 - J (ui) Dr. M. S. Nilakanta Rao
 - (iv) Dr. Vikas Amte
 - ! (v) Smt. Leela Moolgaokar
 - (vil Dr. R. N. Theagraj
- . -., (vii) Dr. (Miss) C. M. Vellut
- I (viii) Dr. V. Ekambaram

- 9. Secretary, Ministry of Health & F.W. Member Secretary
- (b) Four meetings of National Leprosy Eradication Boyrj were held during 1985 and 1987.
- (c) Th; National Leprosy Eradication Cotnmissir.i is an apex body for laying down th; pclicies and guidelines for the implement ation of National Leprosy Erat'.iccition I'rogramme.

The National Lsprosy Eradication Board was constituted to serve as the Executive Body responsible for the implementation of the plans ani policies of National Le-pros Eradication Commission.

- (d) No Sir.
- (e) Doss not arise.

Treatment of Bhopal Gas Victims

- 443. SHRI SURESH PACHOURI: Will the Miniser of HEALTH AND FAMILY WELFARE he pleased to state:
- (a.) whether the Madhya Pradesh Government and the Union Government hav£ issued instructions to the doctors to be compassionate while treating the gas affected patients in Bhopal;
- (h) if so, what is the total gas affected pati&nt_s «o far treated by the doctors and what type of treatment has been provided and the special measures befcig considered to help th;'; e gas affected patients;
- fe) whether any special measures have been provided to the gas victims of Bhopal and to what extent the medicines and ter.itme.it has been provided free of cost; and
- *d)* whether Centre has also helped the State; Government in treating these patient!;?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) to Cd) Information is being collected and will be laid on th; Table of th; Sabha

Birth Rate Targets

- 444 SHRI SURESH PACHOURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the Centre has modified its family welfare programroe for achieving the target of birth n>te; if so, what was the target fixed in this regard; and